

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 130/GT/2014

Date: 30.4.2019

To,

Shri A.Basu Roy,
General Manager (Commercial),
NTPC Bhawan, SCOPE Complex,
7, Institutional Area, Lodhi Road,
New Delhi.

Sir,

Subject: Approval of tariff of Barh STPS Stage-II of 1st unit for the period from
15.11.2014 to 31.3.2019

Ref: Your letter ref 01:CD:441A dated 25.4.2019

With reference to your letter dated 25.4.2019 on the above mentioned subject, I am directed to inform that your request for extension of time to file amended petition has been allowed and the time for filing the same has been granted till **1.7.2019**. Copy of the same shall be served on the Respondents. The Respondents shall file their replies by 15.7.2019, with copy to NTPC, who may file its rejoinder, if any, by 22.7.2019. No further extension of time shall be entertained for any reason.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)